TELECOM REGULATORY AUTHORITY OF INDIA

Press Release No. 43 /2011

25th July, 2011

Extension of Last Date to receive comments on Draft regulations(i) "Telecom Consumers Protection Regulations, 2011" and (ii) "The Telecom Consumers Complaint Redressal Regulations, 2011

New Delhi, 25th July, 2011: Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on Draft regulations - (i) "Telecom Consumers Protection Regulations, 2011" and (ii) "The Telecom Consumers Complaint Redressal Regulations, 2011. The last date for receiving comments was fixed as 25th July 2011.

Requests have been received from stakeholders for extension of time for sending their comments. In view of the importance of the issue, the Authority has decided to extend the last date for submission of written comments by stakeholders upto 4th August 2011. Stakeholders are requested to submit their comments before this date preferably in electronic form at <u>advqos@trai.gov.in.</u>

Contact Details in case of any clarifications

A. Robert J. Ravi, Advisor (QoS), Telecom Regulatory Authority of India Mahanagar Doorsanchar Bhawan, Jawaharlal Lal Nehru Marg, New Delhi-110 002. Tel.: 011-23230404 Fax: 011-23213036 E-mail : <u>advgos@trai.gov.in</u>

Authorized to Issue